

tral Ground Water Authority. Besides, the Ninth Five Year Plan (1997-2002) recently approved by the National Development Council has one of the strategies of irrigation development to complete all on-going projects, particularly those which were started during pre-Fifth and Fifth Plan period as a time bound programme to yield benefits from the investments already made. In Keeping with the strategy, additional areas will be covered under irrigation facilities through expeditious completion of selected on going major and medium irrigation and multipurpose projects for which Accelerated Irrigated Benefits Programme (AIBP) launched by Govt. of India in 1996-97 is being continued in the Ninth Plan. Statewise details of release of Central Loan Assistance under AIBP during the last three years are given in statement attached.

Statement

Central Loan Assistance (CLA) released to various States under AIBP during 1996-97, 1997-98 and 1998-99

(Rs. in crore)

Sl. No.	Name of State	CLA released during		
		1996-97	1997-98	1998-99 (till date)
1.	Andhra Pradesh	35.26	74.00	79.67
2.	Assam	5.23	12.40	13.95
3.	Bihar	13.50	14.04	12.03
4.	Goa	—	5.25	—
5.	Gujarat	74.773	196.90	217.71
6.	Haryana	32.50	12.00	—
7.	Himachal Pradesh	—	6.50	2.50
8.	Jammu & Kashmir	1.30	—	—
9.	Karnataka	61.25	90.50	83.50
10.	Kerala	3.75	15.00	—
11.	Madhya Pradesh	63.25	114.50	85.50
12.	Maharashtra	14.00	55.00	40.30
13.	Manipur	4.30	26.00	—
14.	Orissa	48.45	85.00	31.25
15.	Punjab	67.50	100.00	—
16.	Rajasthan	2.675	42.00	53.47
17.	Tripura	3.773	5.10	3.05
18.	Tamil Nadu	20.00	—	—
19.	Uttar Pradesh	43.50	78.00	46.50
20.	West Bengal	5.00	20.00	10.00
Grand Total		500.00	952.19	679.43

AIBP was launched by Govt. of India in 1996-97 for providing loan assistance

to the States for accelerated implementation of large irrigation and multipurpose projects.

Scope :

1. Projects costing more than Rs. 500.00 crore or more and beyond the resource capability of the States
2. Projects in the advanced stage of construction and with just a little additional resources could be completed.

Eligibility :

1. Projects which have received investment clearance from Planning Commission.
2. States are to provide matching share from their own resources.

[English]

Agricultural Expertise

3315. SHRI RAMKRISHNA BABA PATIL : Will the PRIME MINISTER be pleased to state:

(a) whether South Africa has sought agricultural expertise from India; and

(b) if so, the decision taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) No, Sir. However, a Draft Declaration of Intent in the field of agriculture and food processing industry, mainly intending to promote cooperation between the two countries in the field of agriculture, has been received.

Upper Krishna Project

3316. SHRI A. VENKATESH NAIK : Will the PRIME MINISTER be pleased to state:

(a) the total estimated cost of the Upper Krishna Project, Stage I and II, separately;

(b) whether the Upper Krishna Project has been completed;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the time by which the project is likely to be completed; and

(e) the total World Bank loan utilised so far under this Project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) The estimated cost of Upper Krishna Project is as under :-